

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
LOK SABHA
UNSTARRED QUESTION NO. 3203
TO BE ANSWERED ON 05.01.2018

Pollution in Rivers

3203. SHRI NAGENDRA KUMAR PRADHAN:
SHRI MANSUKHBHAI DHANJIBHAI VASAVA:
PROF. CHINTAMANI MALVIYA:
SHRI NIHAL CHAND:
DR. P.K. BIJU:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the flow of sewage water and waste from industries is polluting various rivers of the country including those flowing from Punjab to Rajasthan and if so, the details thereof;
- (b) the details of scheme being implemented at present to make rivers free from pollution along with the funds allocated for the said schemes during the last three years and the current year, State/UT-wise;
- (c) whether the Government has conducted any study on polluted rivers in the country and if so, the details thereof;
- (d) whether the Government has fixed any norms regarding mandatory setting up of waste water treatment plant at the time of setting up of industries and if so, the details thereof; and
- (e) whether the Government has prepared any action plan to check discharge of sewage and industrial waste in river/canal water and if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (DR. MAHESH SHARMA)

(a) & (b) Discharge of untreated & partially treated sewage and industrial effluent are the main cause of pollution in rivers in the country, including the rivers of Punjab and Rajasthan.

It is the responsibility of the State Governments/ concerned local bodies to set up facilities for collection, treatment & proper disposal of sewage for abatement of pollution of rivers. This Ministry has been supplementing the efforts of the State Governments in abatement of pollution in identified stretches of various rivers under National River Conservation Plan (NRCP). NRCP has so far covered polluted stretches of 31 rivers along 75 towns spread over 14 States in the country at a sanctioned cost of Rs. 4517.82 crore and Central share of Rs. 2180.97 crore has been released to various State

Governments for implementation of various pollution abatement schemes. Sewage treatment capacity of 2455.43 mld (million litres per day) has been created so far under the NRCP. Details of the funds released to the State Government for pollution abatement of rivers under NRCP during last three years and current year is at **Annexure-I**.

State Governments, apart from their own budgetary allocations, are also accessing financial assistance for creation of sewerage infrastructure, including sewage treatment plants (STPs), in various cities/towns under Atal Mission for Rejuvenation and Urban Transformation (AMRUT) and Smart Cities Mission of Ministry of Urban Development as well as Namami Gange programme of Ministry of Water Resources, River Development and Ganga Rejuvenation (MoWR, RD&GR). The details of amount spent by National Mission for Clean Ganga (NMCG) of MoWR, RD&GR under Namami Gange programme during last three years and current year is at **Annexure –II**.

(c) to (e) The Central Pollution Control Board (CPCB) in association with the State Pollution Control Boards (SPCBs) monitors the river water quality across the country through a network of 1275 monitoring stations on various rivers under the National Water Quality Monitoring Programme (NWQMP). As per the report published by CPCB in February 2015, 302 polluted river stretches have been identified on 275 rivers based on Bio-chemical Oxygen Demand (BOD) levels, a key indicator of organic pollution. The State-wise details of polluted river stretches are at **Annexure III**.

CPCB and State Pollution Control Boards (SPCBs) are implementing the Water (Prevention and Control of Pollution) Act, 1974 to restore water quality. Industries are required to install suitable effluent treatment plants at the time of setting up of industries under the environmental laws. Besides, industries are mandated to follow the stipulated standards before discharging into rivers and other water bodies. CPCB has identified highly polluting industries under 17 categories and directions have been issued by the CPCB to these industries for setting up of online Continuous water quality monitoring systems to check the effluent quality before discharging.

To ensure proper treatment of municipal wastewater before discharging into the rivers, CPCB has issued directions under Section 18 1(b) of the Water (Prevention and Control of Pollution) Act, 1974 in April, 2015 to the SPCBs regarding setting up of sewage treatment plants and utilization of sewage generated in their respective States. CPCB has also issued directions in October, 2015 to 66 municipal authorities of metropolitan cities and State Capitals under Section 5 of Environment (Protection) Act, 1986 for proper treatment and disposal of sewage generated in their jurisdiction.

Annexure - I

Annexure-I referred to in reply to parts (a) & (b) of Lok Sabha Unstarred Question No. 3203 to be answered on Friday, the 5th January, 2018 on 'Pollution in Rivers'

Details of the funds released to the State Government for pollution abatement of various rivers (excluding Ganga and its tributaries) under NRCP

(Rs. in crore)

Sl. No.	State	River	2014-15	2015-16	2016-17	2017-18 (till date)
1.	Gujarat	Sabarmati & Mindola	44.00	24.12	71.40	62.00
2.	Maharashtra	Mula Mutha	--	4.99	21.00	--
3.	Punjab	Ghaggar, Beas & Satluj	28.80	17.61	--	50.00
4.	Kerala	Pamba	--	5.00	--	--
5.	Sikkim	Rani Chu	--	1.00	5.00	12.00
6.	Nagaland	Diphu & Dhansiri	--	10.00	--	5.00
7.	Odisha	Coastal Area (Puri)	--	--	--	1.99
8.	General / Miscellaneous activities	--	4.79	4.00	1.59	0
Total			77.59	66.72	98.99	130.99

ANNEXURE - II

Annexure – II referred to in reply to parts (a) & (b) of Lok Sabha Unstarred Question No. 3203 to be answered on Friday, the 5th January, 2018 on ‘Pollution in Rivers’

The details of amount spent by National Mission for Clean Ganga for cleaning of river Ganga and tributaries

(Rs. in crore)

Sl. No.	State	2014-2015	2015-2016	2016-2017	2017-2018*
1.	Uttarakhand	4.26	30.26	30.66	75.49
2.	Uttar Pradesh	74.58	147.58	587.17	107.91
3.	Bihar	--	120.23	82.03	14.20
4.	Jharkhand	0.97	27.83	46.18	7.57
5.	West Bengal	73.85	185.79	114.25	37.37
6.	Haryana	--	30.00	52.73	--
7.	Delhi	--	4.96	2.17	47.86
8.	Environmental Planning & Coordination Organization Jabalpur	--	3.39	6.50	--
9.	Urban Improvement Trust, Kota	--	---	20.0	--
10.	NMCG Exp	17.08	30.78	64.18	30.97
11.	E.I.L	--	5.77	15.73	37.73
12.	N.B.C.C	--	4.00	--	7.08
13.	WAPCOS Ltd	--	6.78	13.31	14.26
14.	NPCC	--	--	3.35	6.59
15.	EPIL	--	--	3.00	--
16.	CPCB	--	1.86	6.94	8.35
17.	Wild life Institute	--	--	10.23	--
18.	C.E.E, Lucknow	0.25	0.35	0.89	--
19.	NEERI, Nagpur	--	1.68	2.81	0.49
20.	F.R.I	--	1.33	--	0.99
21.	CIFRI	--	0.01	0.68	--
22.	NYKS	--	--	--	4.00
23.	PCDA (GTF)	--	--	--	30.34
24.	NGT	--	--	--	0.10
	Total	170.99	602.60	1062.81	431.29

* Upto 30th November 2017

ANNEXURE - III

Annexure-III referred to in reply to parts (c) to (e) of Lok Sabha Unstarred Question No. 3203 to be answered on Friday, the 5th January, 2018 on 'Pollution in Rivers'

State-Wise Polluted River Stretches

S.No.	State Name	Stretches Identified	Number
1	Andhra Pradesh	Godavari, Hundri, Krishna, Tungabhadra, Pennar, Kundu	6
2	Assam	Mora Bharali, Barak, Beki, Bharalu, Bhogdoi, Boginadi, Brahmaputra, Burhidihing, Deepar Bill, Dhansiri, Digboi, Disang, Jia Bharali, Jhanji, Kalong, Kapili, Kharsang, Kohora, Kundli, Kushiara, Manas, Pagldia, Panchnai, Ranga Nadi, Sankosh, Sonai, Subansiri, Kathakal	28
3	Bihar	Ganga, Harbora, Manusmar, Ram Rekha, Sirsia	5
4	Chhattisgarh	Hasdeo, Kelo, Kharoon, Mahanadi, Seonath	5
5	Daman, Diu and Dadra Nagar Haveli	Damanganga	1
6	Delhi	Yamuna	1
7	Goa	Mandovi, Assonora, Bicholim, Chapora, Khandepar, Mapusa, Sal, Valvant	8
8	Gujarat	Mahi, Narmada, Ambika, Amlakhadi, Anas, Balehwar Khadi, Bhadar, Damanganga, Kaveri, Khari, Kim, Kolak, Panam, Bhogavo, Dhadar, Purna, Sabarmati, Shedhi, Tapi, Triveni,	20
9	Haryana	Ghaggar, Yamuna	2
10	Himachal Pradesh	Beas, Tons, Sirsa, Swan, Sukhana, Suketi Khad, Binwa, Markanda	8
11	Jammu & Kashmir	Banganga, Basanter, Chenab, Chunt Kol, Dewak, Gawkadal, Jhelam, Lidder, Tawi	9
12	Jharkhand	Bokaro, Koel, Damodar, Jumar, Karo, Sankh, Subarnarekha, Koel	8
13	Karnataka	Arkavathi, Bhadra, Bhima, Cauvery, Ghatprabha, Kabini, Kagina, Kali, Krishna, Lakshmantirtha, Malaprabha, Manjira, Shimsha, Tungabhadra, Tungha	15
14	Kerala	Chitrapuzha, Kadambayar, Kallai, Karamana, Keecheri, Kuppam, Manimala, Neeleswaram, Periyar, Pullur, Puzhackal, Thirur, Uppala	13
15	Madhya Pradesh	Banjar, Betwa, Bichia, Chambal, Chillar, Denwa, Gohad, Gour, Jammer, Kalisot, Khan, Kolar, Kshipra, Kunda, Malei, Narmada, Parvati, Shivna, Tapi, Tons, Wainganga	21
16	Maharashtra	Wena, Wainganga, Godavari, Bhima, Krishna, Ulhas, Kundalika, Tapi, Girna, Panchganga, Nira, Bhatsa, Rangavali, Indrayani, Chandrabhaga, Vashisti, Mithi, Kanhan, Koyna, Amba, Amravati, Bindusara, Darna, Ghod, Gomai, Hiwara, Kan, Manjara, Mor, Morna, Mula, Mula- Mutha, Mutha, Panzara, Patalganga, Pawna, Pedhi, Pelhar, Penganga, Purna, Savitri, Sina, Surya, Urmodi, Vaitrana, Vel, Venna, Waghur, Wardha	49

17	Manipur	Barak, Imphal, Iril, Khuga, Khujairok, Lokchao, Maha, Manipur, Nambul, Sekmai, Thoubal, Wangjing	12
18	Meghalaya	Bugi, Kynshi, Kyrhukhla, Lukha, Myntdu, Nonbah, Umkrah, Umshyrpi, Umtrew, Wahblei	10
19	Nagaland	Chathe, Dhansiri, Dzu	3
20	Odisha	Baitrani, Brahamani, Budhabalnaga, Daya, Kathajodi, Koel, Kuakhai, Mahanadi, Nagavalli, Rushikulya, Serua, Vansadhara	12
21	Punjab	Ghaggar, Satluj	2
22	Rajasthan	Banas, Chambal, Chappi, Ghaggar, Kali Sindh, Parvati, Jawai, Ujad	8
23	Sikkim	Dikchu, Maney Khola, Rangit, Ranichu, Teesta	5
24	Tamil Nadu	Bhavani, Cauvery, Palar, Sarabanga, Tambirapani, Thirumanimuthar, Vasista	7
25	Telangana	Godavari, Krishna, Manjeera, Musi, Nakkavagu, Sabari, Maner	7
26	Tripura	Gumti, Haora	2
27	Uttar Pradesh	Betwa, Ghaghara, Gomti, Hindon, Kalinadi, Ramganga, Rapti, Rihand, Sai, Saryu, Ganga, Yamuna, Kosi	13
28	Uttarakhand	Bhela, Dhela, Suswa, Ganga, Kosi	5
29	West Bengal	Barakar, Churni, Damodar, Dwarakeshwar, Dwarka, Ganga, Jalangi, Kaljani, Kanshi, Karola, Mahananda, Mathabhanga, Mayurkashi, Rupnarayan, Silabati, Teesta, Vindhadhari	17
Total :			302